#### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1187

TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021/ SRAVANA 5, 1943 (SAKA)

**NAXALI ATTACKS** 

†1187. SHRI LALLU SINGH: SHRI NITESH GANGA DEB:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been increase/decrease in naxal/Left Wing Extremism(LEW) activities in several States of the country during the last three year, if so, the number of such cases reported and the loss of lives and property damaged thereunder, State-wise;
- (b) whether the Paramilitary forces killed by the moist attack in Dantewada in Chhattisgarh recently is one of the worst attacks in the history, if so, the details thereof; and
- (c) whether the Government is working on a plan to put an end to naxalism/LET completly, if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): There has been a decrease in the naxal activities/ Left Wing Extremism (LWE) activities in the country in last three years. Details of State-wise LWE violence incidents and property damaged during the last three years is at Annexure 1.
- (b): During a joint operation launched by the State Police and Para Military Forces, 22 Security Forces Personnel (08 from CRPF and 14

from Police) were killed in exchange of fire with Left Wing Extremists in the area of PS Jagargunda, Sukma, Chhattisgarh on 03 April 2021. Inputs indicate that some LWEs were also killed in this encounter. However, the biggest attack by Left Wing Extremists on Security Forces happened on 06 April 2010 in which 75 Security Forces were martyred in District Dantewada, Chattisgarh.

(c): To combat the LWE menace, the Government of India has formulated National Policy and Action Plan in 2015, which consists of a multi-pronged approach comprising security measures, development initiatives and ensuring rights and entitlements of local communities. MHA is supporting the State Governments extensively by way of deployment of CAPF Battalions, provision of helicopters and UAVs and sanction of India Reserve Battalions (IRBs)/ Special India Reserve Battalions (SIRBs). Funds are also provided under Modernisation of Police Force (MPF), Security Related Expenditure (SRE) Scheme and Special Infrastructure Scheme (SIS) for modernisation and training of State Police. For development of LWE Affected States, Government of India (GoI) has taken several developmental initiatives which include sanction of 14630 Kilometers of road out of which 9164 (63%) have already been constructed under various schemes. To improve mobile connectivity in LWE affected districts, 2343

New Mobile Towers have been installed and further sanction has been accorded for installation of 4072 additional towers. For financial inclusion of people in LWE affected districts, 1236 Bank Branches, 1077 ATMs and 14230 Banking Correspondents have been institutionalised. Under Special Central Assistance (SCA) Scheme for further impetus to development in the most affected districts, Rs 2598.24 Crore has been released to the LWE affected States. Resolute implementation of National Policy and Action Plan has resulted in consistent decline in the LWE violence and its geographical spread.

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# Number Of LWE Violence Incidents And Resultant Deaths During Last 3 Years

State	2018		2019		2020	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	12	3	18	5	12	4
Bihar	59	15	62	17	26	8
Chhattisgarh	392	153	263	77	315	111
Jharkhand	205	43	200	54	199	39
M.P.	4	0	5	2	16	2
Maharashtra	75	12	66	34	30	8
Odisha	75	12	45	11	50	9
Telangana	11	2	8	2	15	2
West Bengal	0	0	0	0	0	0
Kerala	0	0	3	0	2	0
TOTAL	833	240	670	202	665	183

### **Number Of Incidents Of Property Damage By LWEs**

Year	2018	2019	2020
Incidents of Property	60	64	47
damaged			

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